



Pursuit of Excellence

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

SPECIALISED EDUCATIONAL PROGRAMME ON – M.P. RULES AND ORDERS (CRIMINAL) AND M.P. CIVIL COURT RULES, 1961 FOR CIVIL JUDGES (JUNIOR DIVISION & SENIOR DIVISION)

(through online and other modes of communication)

28th February, 2026

PROGRAMME

SESSION	TIME	TOPICS
	11.00 a.m. to 11.05 a.m.	Inaugural and overview of the Programme By: Director, MPSJA
I	11.05 a.m. to 12.15 p.m.	Key issues relating to M.P. Civil Court Rules, 1961 (Followed by open interaction) By: Shri Manish Sharma Faculty Member (Jr.1), MPSJA & Smt. Namita Dwivedi Assistant Director, MPSJA
<i>TEA BREAK (12.15 p.m. to 12.30 p.m.)</i>		
II	12.30 p.m. to 1.45 p.m.	Key issues relating to M.P. Rules and Orders (Criminal) (Followed by open interaction) By: Dr. Dharmendra Kumar Tada Faculty Member (Sr.), MPSJA & Shri Saurabh Kumar Singh, OSD, MPSJA

Note: -

- (1) Schedule is subject to change under exigencies, if any.
- (2) It is advisable to observe instructions/directions regarding this workshop issued by MPSJA from time to time.

DIRECTOR